

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH, HYDERABAD**

CA No.99/252/HDB/2017  
U/s 252 of the Companies Act, 2013

In the matter of

M/s Bhavishya Cements Private Limited  
House No. 45-1-146, K.P. Road  
Ongole - 523001  
Prakasam District (A.P)

Versus

**CERTIFIED TO BE TRUE COPY  
OF THE ORIGINAL**

Registrar of Companies  
Hyderabad for Andhra Pradesh and Telangana  
2<sup>nd</sup> Floor, Corporate Bhavan, GSI Post  
Near Indu Aranya, Thatte Annaram  
Hyderabad - 500068



Date of order: 28.09.2017

CORAM

Hon'ble Shri Rajeswara Rao Vittanala, Member (Judicial)

Hon'ble Shri Ravikumar Duraisamy, Member (Technical)

Parties / Counsel present

For the Petitioner:

Shri Ch. Venkat Reddy, PCS

Per: Ravikumar Duraisamy, Member (Technical)

## ORDER

1. The Present Company Application bearing No. CA 99/252/HDB/2017, is filed by M/s Bhavishya Cements Private Limited under section 252 of the Companies Act, 2013, by inter-alia, seeking to restore the name of the company in the Register of Companies and further grant time for filing closure of the Company in Form STK-2 along with requisite attachments and permit the Applicant Company to comply with the provisions of Companies Act, 2013.
2. The case was listed on 21.09.2017 and today. The Learned Counsel has complied with the objections raised by the Registry.
3. Today when the case was listed for admission, Shri Ch. Venkat Reddy, Learned PCS for the Applicant Company submits that he is filing a memo dated 28.09.2017 for withdrawal of present Company Application.
4. In the facts and circumstances of the case and the memo filed by the Learned Counsel for the Applicant Company, the Applicant Company is permitted to withdraw the Company Application bearing CA No.99/252/HDB/2017, with a liberty to the Applicant to file a fresh Company application in accordance with law after complying with all the objections raised by the Registry.



*Sd/-*  
RAVIKUMAR DURAISAMY  
MEMBER (TECHNICAL)

*Sd/-*  
RAJESWARA RAO VITTANALA  
MEMBER (JUDICIAL)

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OF THE ORIGINAL

*[Signature]*  
Dy. Regr./Asst. Regr./Court Officer/  
National Company Law Tribunal, Hyderabad Bench

प्रमाणित प्रति  
CERTIFIED TRUE COPY  
केस संख्या  
CASE NUMBER CA No. 99/252/HDB/2017  
निर्णय का तारीख  
DATE OF JUDGEMENT 28.9.2017  
प्रति वैध कर किया गया तारीख  
COPY MADE READY ON 10.10.2017